

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,

NEW DELHI

O.A. NO. 663 OF 2023

IN THE MATTER OF:-

News item published in Indian Express dated 07.10.2023 titled "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday".

.....Applicant

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Through


P.U.A. KALRA
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Mob. 9312839323

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Affidavit of Manish Jain, Aged about 52 years, working as Executive Engineer EMS Department, HQ, Municipal Corporation of Delhi, on behalf of the MCD.

I, the above named deponent, do hereby solemnly affirm and declare here as under:-

1. That I am presently working as Executive Engineer ,in DEMS, HQ, MCD and fully conversant with the facts of the case on the basis of the record maintained and made available in this regard and as such am competent to depose and swear the present affidavit on behalf of the respondent/ MCD.
2. That the present application was registered assuo-moto in exercise of power on the basis of the newspaper report dated 07.10.2023 published in 'Indian Express' titled "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday". As per the said report, the air quality for the relevant day had deteriorated from Air Quality Index (AQI) 177 to AQI 212, whereas the AQI between 201 and 300 is considered to be 'poor' and can cause breathing discomfort to most people on prolonged exposure. Another newspaper report of 'Amar Ujala' dated 03.10.2023 states that though in the capital Graded Response Action Plan (GRAP) has been made applicable but there is open violation and most of the violations are in respect of the construction activities which are leading to the dust pollution. As per the newspaper report dated 10.10.2023 published in 'The Times of India', long term exposure to air pollution could lead to higher risk of depression and anxiety, besides respiratory disorders. As per the opinion expressed in that report children and adolescents are the worst sufferers. The newspaper report 20.10.2023 published in 'The Times of India' further states that the Delhi air quality in the meanwhile is likely to deteriorate to 'poor' category. Another report published in the same



newspaper states that Rs. 22.9 crore smog tower at Connaught Place is lying defunct for last 7 months. The expert opinion mentioned therein states that installation of such an expensive smog tower was a waste of money and it does not help in cleaning the city's air quality.

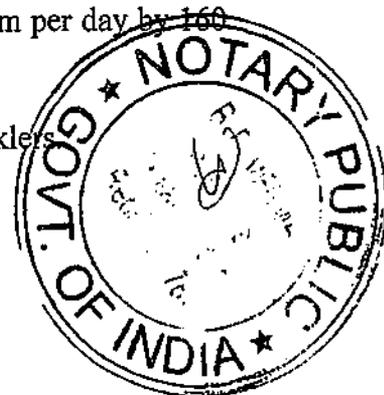
3. That, the various steps / measures taken by the answering respondent / Municipal Corporation of Delhi to control air pollution are enumerated herein below:-

A. MECHANICAL ROAD SWEEPERS (MRS):

- MCD has 52 nos. of Mechanical Sweepers having capacity of 6.5cum and 4.5cum and the same are in operation to sweep approx. 3000 km (in terms of 12ft width) of road length. All the major arterial roads of Delhi maintained by PWD are being swept using Mechanical Road Sweepers (MRS). Approx. 1700 km of road length is swept with an average of 30-35 km per day and main emphasis have been given in the hotpot areas. As per direction from CAQM under GRAP stage III & IV the time of deployment of MRSMs is increased from eight hours to ten/twelve hours as per the requirement.
- All Mechanical Sweepers have been provided GPS system for real time monitoring.
- Approx. 150 MT per day dust collected by all 52 MRSMs is being dumped in designated sites.
- 18 nos. of new MRSMs are under procurement.
 - 14 nos. under NCAP: letter of intent (LoI) issued on 18.10.2025. They are likely to be rolled out by 18.12.2025 in phased manner.
 - 4 nos. under UDF: Bids already received. Sanction letter from PSC DDA is awaited.

B. SPRINKLING OF WATER ON ROADS:

- MCD has a fleet of 167 nos. of Water Sprinklers/ Jetting machines and 28 nos. of mobile Anti-smog gun (ASGs) have been deployed on various roads to abate dust pollution. The frequency of water sprinklers deployment has been increased in the hotspots area as per the various stages of GRAP.
- The average length covered for water sprinkling is approx. 2000 km per day by 160 nos. of Water Sprinklers.
- Treated STP water is being used for sprinkling in these water sprinklers.



- The frequency of water sprinklers deployment is increased in the hotspots area as per the various stages of GRAP.
- These Water Sprinklers are being tracked through GPS with real time monitoring.
- MCD has also deployed 200 ASGs received from PWD in MCD Jurisdiction.

C. MANUAL SWEEPING:

- MCD has a total length of 6130 km (running length) which is swept by approx. 57500 nos. of safaikaramcharis deputed in various wards under jurisdiction of MCD. In market/ commercial areas it is done twice daily. Their activities are supervised beat wise through Assistant Sanitary Inspectors (ASIs)/ Sanitary Inspectors (SIs) under overall supervision of Sanitation Superintendent.

D. PROHIBITION OF OPEN BURNING:

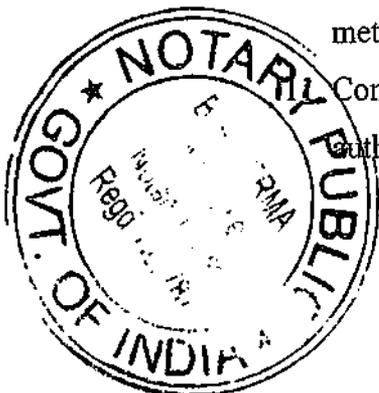
- MCD has constituted 356 nos. of Surveillance teams constituting 1385 nos. of officers to check the open burning and illegal C&D waste dumping under its jurisdiction.
- Challans imposed by these teams against defaulters are as under:
 - Open burningchallans –625 nos. of challans, amounting to Rs. 5.8 lakhs (January 2025 to 15th November 2025)
 - C&D sites – 2,233 nos. of challans, amounting to Rs. 3,53,10,000/- and out of this Rs. 19,15,000 has been realized (January 2025 to 15th November, 2025)

E. DUST CONTROL AND MANAGEMENT CELL (DCMC):

- As per direction of CAQM, this cell has been constituted which monitors the activities related to control air pollution and monthly report is being sent to Department of Environment, GNCTD. Regular meetings of DCMC are held under the chairmanship of nodal officer and the minutes of the same is sent to GNCTD. The direction received from CAQM, CPCB and Pr. Secretary (Env.) time to time are implemented by zonal staff.

F. DUST CONTROL AT CONSTRUCTION SITES:

- 824 nos. of sites have been registered on DPCC C&D web Portal.
 - The sites are physically visited/inspected by teams and action is taken for not complying with the dust mitigation measures including levy of environment compensation and stoppage of work.
 - Total 131 nos. of teams and 531 nos. of personnel are exclusively deployed to check illegal dumping & construction sites in two shifts.
 - Building department, MCD has issued 2,233 nos. of challans, amounting to Rs. 3,53,10,000/- and out of this Rs. 19,15,000 has been realized (January 2025 to 15th November, 2025).
 - The following dust mitigation measures are being enforced on these sites:
 1. Dust/wind breaking walls of appropriate height around the periphery of the construction site.
 2. Installation of Anti-Smog Gun(s) on sites above 5000 sqm.
 3. Tarpaulin or green net on scaffolding around the area under-construction and the building.
 4. All vehicles including carrying construction material and construction debris of any kind should be cleaned and wheels washed.
 5. All vehicles carrying construction material and construction debris should be fully covered and protected.
 6. All construction debris and construction material of any kind should be stored on the site and not dumped on public roads or pavements.
 7. No loose soil or sand or Construction & Demolition Waste or any other construction material that causes dust shall be left uncovered.
 8. No grinding and cutting of building materials in open area. Wet jet should be used in grinding and stone cutting.
 9. Unpaved surfaces and areas with loose soil to be adequately sprinkled with water to suppress dust.
 10. Roads leading to, or at construction sites must be paved and blacktopped i.e., metallic roads (for >20,000 m² built up area).
- Construction and demolition waste should be recycled on-site or transported to authorized recycling facility and due record of the same should be maintained.



12. Every worker working on construction site and involved in loading, unloading and carriage of construction material and construction debris should be provided with dust mask to prevent inhalation of dust particle.
 13. Arrangement should be provided for medical help, investigation and treatment to workers involved in the construction of building and carry of construction material and debris relatable to dust emission.
 14. Dust mitigation measures shall be displayed prominently at the construction site for easy public viewing.
- All projects have been asked to adopt effective dust control measures (wind breakers, dust screens, water sprinkling, dust suppressing and soil stabilization measures etc.) and deployment of adequate numbers of anti-smog guns, in proportion to the area of the construction sites as under:
 - a) At least 1 for a total construction area between 5,000-10,000 sqm,
 - b) At least 2 for a total construction area between 10,001-15,000 sqm,
 - c) At least 3 for a total construction area between 15,001-20,000 sqm,
 - d) At least 4 for a total construction area >20,000 sqm.
 - Total 106 authorized collection points were operational across all MCD zones. 19 nos. of more sites have been identified making it 125 nos. and more sites identification is under process. MCD has planned to expand this network to 250 collection sites for greater accessibility and coverage. Out of 106 C&D collection site, 59 nos. are now barricaded with 12-ft-high blue metal sheets to contain dust and prevent dispersion into the surrounding environment. Sprinkler systems have been installed at all major sites to suppress airborne dust during loading and unloading. In addition to this sprinkling of water is done daily by using zonal sprinklers and ASGs.

G. ANTISMOG GUNS (ASGs):

- Total 20 nos. of antismog guns have been installed at various MCD facilities to control air pollution. These ASGs are used to suppress suspended dust.

S. No.	Sites (Place of deployment)	No. of Mobile Anti-smog guns Deployed

1	SLF Bhalswa	1
2	SLF Okhla	8
3	SLF Ghazipur	1
4	C&D plant (Rani Khera&Burari Jahangir Puri)	3
5	C&D waste processing plant Bakkarwala	2
6	C&D plant Shastri Park	1
7	Under construction Engineered SLF at Tehkhand	2
8	Hotspot Anand Vihar	2
Total		20

H. ANTISMOG GUNS (ASGs) ON HIGH RISE BUILDINGS:

S.No.	Name of Zone	No. of high rise buildings identified by the zone for installation of Anti-Smog Guns	No. of high rise buildings on which Anti-Smog Guns got installed	No of Anti Smog Guns installed
1	Cental Zone	41	12	28
2	South Zone	15	6	14
3	Najafgarh Zone	12	3	4
4	West Zone	10	3	3
5	Karol Bagh Zone	9	4	5
6	Keshavpuram Zone	11	9	19
7	Civil Line Zone	4	1	1
8	Rohini Zone	14	5	9
9	City-SP-Zone	14	4	5
10	Narela Zone	4	0	0
11	Shahdara (South) Zone	21	6	8
12	Shahdara (North)Zone	0	0	0
Total		155	53	96

I. HOTSPOTS:



- Delhi has 13 hotspots namely Narela, Bawana, Mundka, Wazirpur, Rohini, R.K. Puram, Okhla, Jahangirpuri, Anand Vihar, Vivek Vihar, Punjabi Bagh, Ashok vihar and Dwarka based on AQI measured high CAQMS installed by GNCTD Delhi.
- The concerned Dy. Commissioner of the zone is the nodal officer of each hotspot. Various actions taken by the Zonal Offices include, checking of illegal dumping of garbage/plastic waste removal of C&D waste and penalizing the violators through challans. A number of actions are being taken in the field to control air pollution in regular coordination with other stakeholders like DDA, PWD, Delhi Traffic, DMRC, I&FC, DJB and Delhi Police etc. which include paving of unpaved roads, patch repair work of potholes, greening of open areas, daily water sprinkling & mechanized sweeping of roads. Further, all out efforts are also being made to ensure that all necessary measures have been taken at the construction sites to prevent dust emission.

J. GREENING AND ROAD SIDE PLANTATION:

- Horticulture Department, MCD, has taken up greening of open areas, parks, municipal institutions, roads, beautification of flyovers to provide maximum greenery to control road dust through mass tree/shrub plantation, ground covers, climbers etc.
- Only the roads having Right of way (ROW) less than 60ft are maintained by MCD. There is no central verge on these roads. MCD has planted **3,66,054 [1,05,029 nos. of trees, 2,38,736 nos. of shrubs and 22,289 nos. of Bamboos]** in its jurisdiction for the period April to October 2025 against the target 7,03,298 [3,00,000 (trees), 4,00,000 (Shrubs) & 3298 (Bamboos)], which will help in reducing air pollution.

K. ELECTRIC VEHICLE CHARGING STATIONS:

- MCD is making all out efforts to promote e-mobility. For electric vehicles (EVs) total 419 charging stations have been made operational so far and permission granted for 726 sites for this financial year (2025-26).

L. WINTER ACTION PLAN:

- As per the direction of Environment Department, GNCTD “winter Action plan” is being implemented in entire jurisdiction of MCD. Daily air pollution report in the prescribed format is being sent to ‘Green war room’ of Environment Department, GNCTD.

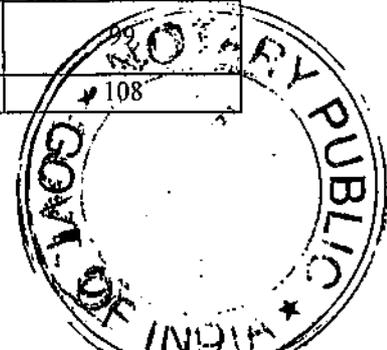
M. IMPROVEMENT AND REPAIR OF ROADS:

- During the period from **April 2025 to October 2025** roads length of **297 km** has been resurfaced/ strengthened.
- MCD has repaired **14,176 nos. of potholes** covering the area of **26,934 sqm** during **April to October 2025**. Moreover, it is a routine process to check newly occurred potholes and repair the same on the priority.

N. PARKING MANAGEMENT

- MCD has 30 nos. of Multi-level Parking (MLP) of ECS (04-wheelers: 10751 and 02-wheelers: 1039).
- MCD has proposed 04 nos. of MLP with ECS 1055 at various locations under the jurisdiction of MCD.
- The details of same is as under:

MULTILEVEL PARKING IN MCD				
Sl No.	Name of Parking	Zones	Capacity no. of 2 wheelers	Capacity no. of 4 wheelers
1	Hauz Khas (Multilevel)	South	Nil	360
2	Munirka (Multilevel)	South	Nil	200
3	New Friends Colony (Multilevel)	Central	Nil	318
4	Kalkaji (Multilevel)	Central	Nil	385
5	Rajouri Garden, J-Block (Multilevel)	West	Nil	234
6	Subhash Nagar (Multilevel)	West	Nil	339
7	Church Mission Road (MLUG)	City SP	51	519
8	Asaf Ali Road (MLUG)	City SP	150	1000
9	Parade Ground (MLUG)	City SP	517	1110
10	Stack Parking at Satbhirawan Road in WEA (Stack Parking)	KBZ	Nil	90
11	Stack Parking at Arya Nagar Behind Sheela Cinema (Stack Parking)	KBZ	Nil	93
12	Model Town (MLUG)	KPZ	Nil	86
13	Spark Mall, Kamla Nagar (MLUG)	KPZ	Nil	800
14	Lot E, Plot No.9A, Distt. Centre Rajender Place Multilevel	KBZ	38	42
15	Ground-IV in front of Plot No. 17-19, Rajender Place Multilevel	KBZ	123	
16	Lot-D, at Distt. Centre, Rajender Place	KBZ	160	



	Multilevel			
17	Krishna Nagar, Multilevel car parking (MLUG)	Shahdara (South)	Nil	200
18	Lajpat Nagar	Central	Nil	246
19	Adchini	South	Nil	56
20	Green Park	South	Nil	136
21	Block 7 Subhash Nagar	West	Nil	236
22	Nizamuddin Basti	Central	Nil	86
23	Amar Colony, Lajpat Nagar	Central	Nil	81
24	Church mission, Bagh Diwar Market, Fatehpuri, Chandni Chowk	City SP	Nil	196
25	Shiva Market Pitampura	Rohini	Nil	500
26	Gandhi Maidan	City SP	Nil	2338
27	Qutab Road	City SP	Nil	174
28	Stack Parking at Nigam Bodh Ghat	City SP	Nil	95
29	M-Block Market, GK-I	South	Nil	399
30	Punjabi Bagh Cremation Ground	West	Nil	225
	Total		1039	10751

- Proposed sites for multilevel parking are as under:

S. No.	Parking Sites	No. of ECS/ Cars	Total Plot Area (in sqm)	Date of completion
1	Bank Street Karol Bagh	500	4115	The approach to this site is not clear due to existing of TehBazari holders. Matter under litigation for last 4 years being contested by zonal licencing deptt.
2	Madipur, Punjabi bagh	276	2200	The proposal is under approval for deciding the mode of construction. PPP/ EPC
3	Preet Vihar	200	2000	The proposal is under approval
4	Church Mission/ Bagh Diwar	79	3000	Under construction
	Total	1055	11315	

O. MCD 311 App

- The Municipal Corporation of Delhi is successfully running the MCD 311 Mobile app and web Portal Application, a valuable tool designed to help residents address and report general complaints related to garbage issues, construction and demolition (C&D) waste, air pollution and other general concerns. The complaint can be done through mobile app, web portal and also through the helpline number 155305.
- The MCD 311 application serves as a direct line of communication between residents and local authorities. Whether it's a missed garbage pickup, illegal

dumping, or issues with C&D waste and air pollution etc, this platform allows to report concerns quickly and efficiently.

The process for the mobile application related to the app is as under:

- 1. **Download the App:** Available on both Android and iOS platforms.
- 2. **Create an Account:** Sign up to easily track your reports and receive updates.
- 3. **Submit a Complaint:** Provide details about the issue, upload photo, and submit.

The app has been a hit as average about 10000 number of complaints are being received weekly on the app and the disposal rate is also very high.

To raise awareness about the 311 application the information is given on the twitter and the press releases are also being issued.

P. That, Zonal Officers have been directed to strictly implement the revised GRAP guidelines issued by Commission for Air Quality Management (CAQM).

[Signature]
DEPONENT

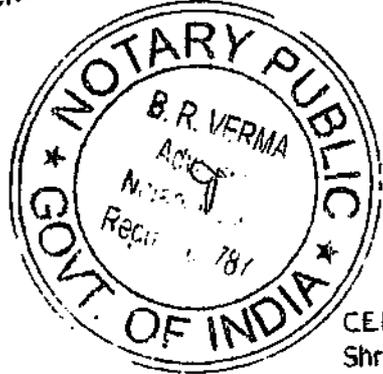
VERIFICATION:

25 NOV 2025

Verified at Delhi on this ____ day of November, 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

[Signature]
I identify the deponent who has Signed in my Presence.

[Signature]
DEPONENT



CERTIFIED THAT THE DEPONENT
 Shri/Smt./Mst.....
 S/o, W/o, D/o, Sh.....
 Identified by Shri/Smt.....
 has solemnly testified before me at Delhi
 on.....
 that the..... affidavit, which
 have been..... to him/her
 are true & correct to my knowledge.

[Signature]
NOTARY

25 NOV 2025